

The Minister of Labour (Shri K. K. Desai): (a) A statement showing the comparative figures of the daily average number of persons working in and about important categories of mines regulated by the Indian Mines Act for the years 1949—53 (1951—53 in the case of gold mines) is placed on the Table of the Sabha. [See Appendix II, annexure No. 82.]

(b) The Indian Mines Act was extended to the mines in Part B States with effect from the 1st April 1951, and, therefore, taking 1951 year as basis, the enclosed statement shows that there has been a small increase in the total employment in the years 1952 and 1953. In the circumstances there is no reason to believe that there has been any fall in employment calling for special measures.

रंलवे कर्मचारी

४२५. श्री डामर : क्या रंलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) राज्य सरकार सं तबादले पर आने वाले मध्य भारत के कितने व्यक्ति रंलवे में काम कर रहे हैं , और

(ख) क्या रंलवे शासन ने तबादले पर आने वाले इन व्यक्तियों के ऊपर कुछ शर्तें लगाई हैं ?

रंलवे तथा परिवहन उपमंत्री (श्री अलगेशान):
(क) और (ख). सूचना मंगायी जा रही हैं और यथा समय सभा में प्रस्तुत की जायगी ।